

15
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 60/252/NCLT/AHM/2017

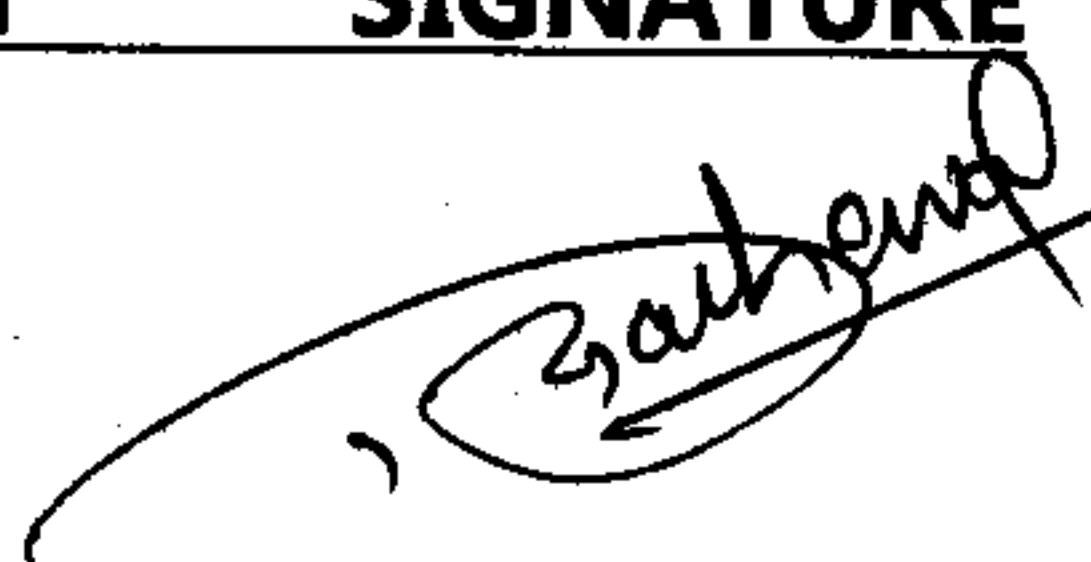
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

Name of the Company: Anupam Maheshwari.
(Rajlaxmi Developers Pvt Ltd)
V/s.
Registrar of Companies, Gwalior.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DEEPAJI GARHEWAL	ADVOCATE		
2.				

ORDER

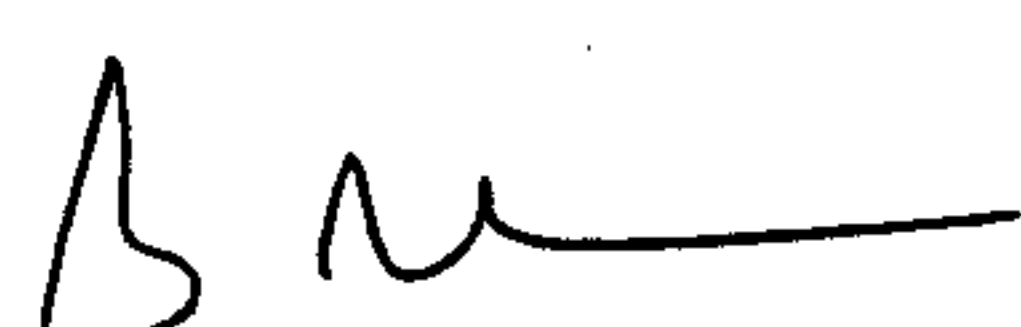
Learned Advocate Ms. Deepali Garehewal present for Appellant. None present for ROC.

Appellant is directed to file bank statement and latest income tax return.

Appellant is directed to file disclosing the status of the bank account and status of the directors.

Appellant is directed to issue notice to ROC, Gwalior along with copy of the application informing the date of hearing.

List the matter on 08.12.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 17th day of November, 2017.